

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST) ROHINI COURT : DELHI

**ORDER**


**Subject: Reconstitution of Review Sub Committee.**

In the light of directions of the Hon'ble High Court of Delhi, New Delhi, the Review Sub-Committee for improving disposals and expediting adjudication, constituted vide Order No. D&SJ (N-W)/Sectt./RC/2018/16868-77 dated 25.10.2018, is hereby reconstituted, as below, with immediate effect:-

S.No.	Name of the Committee	Name of the Judicial Officers	Designated as
1.	<b>Review Sub-Committee for improving disposals and expediting adjudication.</b> (Members of the Committee is appointed on three monthly rotational basis. The Sub-Committee meets weekly and send the monthly report to the Disposal Review Committee, High Court of Delhi.)	<b>Sh. Rajender Kumar Shastari, Ld. Spl. Judge, CBI-03, North-West, Rohini courts, Delhi.</b>	Chairman
		Sh. Pankaj Gupta, Ld. ASJ (FTC), North-West	Member
		Sh. Rajesh Malik, Ld. CMM, North-West	Member
		Sh. Naveen Kumar Kashyap, Ld. JSCC/ASCJ/GJ, North-West	Member

Note:-

1. If the Chairman of the Committee is not available for any reason, the next senior most member of the concerned Committee shall act as Chairman of the said Committee.
2. Minutes of the Meetings is to be recorded by the Sr. P.A/P.A. attached with the Chairman/Member of the concerned Committee.
3. Any correspondence with Hon'ble High Court of Delhi, New Delhi shall be done by the undersigned.

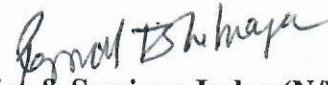
  
(RAJNISH BHATNAGAR)  
District & Sessions Judge (N/W)  
Rohini Courts, Delhi.

No. D&SJ(N/W)Sectt./RC/2019/2514-2525

Dated, Delhi the 24.01.2019

**Copy forwarded for information & necessary action to :-**

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (Hqs.), Tis Hazari Courts, Delhi.
3. The Officers Concerned.
4. The Record Officer (RTI/NW), Rohini Courts, Delhi.
5. A.O. (Judicial), Judicial Branch, North-West, Rohini Courts, Delhi for further course of action.
6. The Branch In-Charge, Computer Branch for uploading on Web-Site, Rohini Courts, Delhi.
7. The Branch In-Charge, Care Taking Branch, Rohini Courts, Delhi.
8. Branch In-charge, R&I Branch for uploading the order on **LAYERS**.

  
District & Sessions Judge (N/W)  
Rohini Courts, Delhi.